

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 29 of 2020

IN THE MATTER OF:

Sarish Mittal, Director, KSM Spinning Mills Ltd.

...Appellant

Vs

Central Bank of India & Ors.

....Respondents

Present:

**For Appellant: Mr. Siddharth Sharma and Ms. Shruti Arora,
Advocates.**

For Respondents:

ORDER

09.01.2020: Due to paucity of time this matter could not be taken up. Post the case 'for orders' on **10th January, 2020.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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